

11

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Yash</i>			<i>[Signature]</i>
<i>Arij</i>	<i>[Signature]</i>	<i>96525 2415</i>	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Ajitish Bandary</i>	<i>Adv</i>	<i>7032416333</i>	<i>[Signature]</i>

ORDER

Counsels representing both sides are present and stated that parties are intending to settle the matter and prayed time for submitting the outcome of the discussions. At request of both sides, time is enlarged. Put up the matter on 16.12.2019.

[Signature]

MEMBER TECHNICAL

[Signature]

MEMBER JUDICIAL